

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 17

CP. No. 85/241-242/PB/2023

IN THE MATTER OF:

Amarjeet Kaur Malik & Others
Vs.

.... Petitioner/Applicant

Tulip Institutional Services Private Limited

.... Respondent

Order u/S. 241(1), 242(4) of the Companies Act, 2013

Order delivered on 09.05.2024

CORAM:

JUSTICE RAMALINGAM SUDHAKAR
HON'BLE PRESIDENT

SH. AVINASH K. SRIVASTAVA
HON'BLE MEMBER (TECHNICAL)

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Petitioner : Adv. Bishwajit Dubey, Adv. Anukriti Kudeshia, Adv. Shivam Wadhwa

For the Respondent : Mr. Arvind Nayyar, Sr. Adv.; Adv. Sahil Sethi, Adv. Samridh Bindal, Adv. Vikash Kumar for R-2 and 3
Adv. Kunal Godhwani for R-4

ORDER

CA-274/2023, CA-301/2023, CA-328/2023, CA-334/2023, Ivn. P-12/2023, IA(CA)-35/2024, IA(CA)-36/2024

1. It is submitted by Mr. Arvind Nayyar, Ld. Sr. Counsel for R-2 and R-3 that CA-328/2023 has been filed with the request that mediation may be allowed in the present proceedings.
2. Mr. Bishwajit Dubey, Ld. Counsel for the Petitioner is agreeable to the same.
3. Accordingly, we appoint a panel of two former members of NCLT to mediate in the matter and try to arrive at an amicable solution acceptable by both the parties.

(1) Mr. Binod Kumar Sinha, Former Member, NCLT.

Mo. No.: 9868367189, E-mail ID: bscita32@gmail.com

(2) Mr. Prasanta Kumar Mohanty, Former Member, NCLT.

Mo. No.: 7823983461, E-mail ID: arb.fmclt77@gmail.com

4. The initial remuneration for both the Mediators is fixed at Rs. 2,50,000/- each and the same will be paid by the Respondent company at the first instance, to be divided later between both the parties on equal sharing basis based on the outcome of the mediation proceedings.
5. Both the parties shall extend full cooperation to the Mediators. We request the Mediators to give a report preferably within a period of 03 months from the date of receipt of this order.
6. Registry is directed to send the copy of this order to both the Mediators by e-mail as well as by speed-post.
7. List the matter **on 18.07.2024** to report on mediation.

Sd/-
(RAMALINGAM SUDHAKAR)
PRESIDENT

Sd/-
(AVINASH K. SRIVASTAVA)
MEMBER (TECHNICAL)

Shubham Pandya – 09.05.2024